HIGH COURT OF ANDHRA PRADESH::AMARAVATI

HIGH COURT OF ANDHRA PRADESH - District Judges (Entry level) - Filling up of future vacancies in the cadre of District Judges by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2019 - NOTIFIED.

ROC.NO.498/2019-B.SPL.

NOTIFICATION NO.481-B.SPL:

DATED:16.07.2019.

READ:

- 1. Order dated 04.01.2007 in Civil Appeal No.1867 of 2006 of the Hon'ble Supreme Court of India.
- 2. High Court's Notification No.440-B.Spl., dated 17.06.2019.
- 3. High Court's Letter Roc.No.498/2019-B.Spl., dated 10.07.2019.

-000-

The High Court vide Notification 2nd read above, notified 14 vacancies in the cadre of District and Sessions Judges (Entry Level) under 65% quota by promotion from the cadre of Civil Judge (Senior Division) for the year 2019.

The High Court hereby further Notifies 7 vacancies in the cadre of District Judges (Entry Level) to be filled under 65% quota by promotion from the cadre of Civil Judge (Senior Division) in addition to the 14 vacancies notified under reference 2 cited, for the year 2019.

REGISTRAR (I.T-CUM-C.P.C.)

FAC REGISTRAR (I.T-CUM-C.P.C.)
FAC REGISTRAR (VIGILANCE)
High Court of Andhra Pradesh
AMARAVATI